1	2	3
14.	Assam	459
15.	Punjab	610
16.	<b>W</b> .B.	1694
17.	H.P.	411
18.	M.P.	1192
19.	Maharashtra	1822
	Total:	22047

## Break-up of N.E. & West Bengal

(N.E.)		
Meghalaya		34
Mizoram		32
Tripura		56
Manipur		44
Nagaland		32
Arunachal Pradesh		33
	Total	231
(West Bengal)		
West Bengal		1660
Sikkim		13
Andeman & Nicobar		21
	Total	1694
	TOtal	1034

#### Separation of Judiciary from Executives

#### [English]

3714. DR. JAYANTA RONGPI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the names of States where judiciary has not yet been separated from executives; and

(b) the steps taken by the Government to ensure establishment of separate judiciary in these States within a fixed time frame?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI): (a) and (b) The information is being collected from the concerned State Governments and will be laid on the Table of the House.

### Use of Hindi in Courts

### [Translation]

3715. SHRI PRABHUNATH SINGH: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Government have issued instructions for use of Hindi in official work so as to restrict the use of English in the courts; and

(b) if so, the details thereof?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (M. THAMBI DURAI): (a) No, Sir.

(b) Does not arise.

### Damage Bridge on NH in West Bengal and Assam

### [English]

3716. SHRI AMAR ROY PRADHAN: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the number of bridges on National Highways damaged in West Bengal and Assam during each of the last three years;

(b) the number of bridges out of them repaired and the time by which the remaining bridges are likely to be repaired; and

(c) the total amount likely to be incurred on the repair of these bridges?

THE MINISTER OF STATE IN THE MINISTRY OF SUR-FACE TRANSPORT (DR. DEBENDRA PRADHAN):

(a)	Year	West Bengal	Assam
	1995-96	Nil	Nil
	1996-97	1	1
	1997-98	Nil	5

In addition to above, four bridges were damaged due to Bomb blasts in June, 1998 in Assam.

(b) Traffic on all the damaged bridges has since been restored by carrying out temporary repairs.

(c) Estimated cost of repairs in respect of these bridges in the States of West Bengal and Assam is to the tune of Rs. 25 lakhs and Rs. 558 lakhs respectively.

#### Cleaning of Major Rivers of Northern India

#### [Translation]

3717. SHRI CHANDRASHEKHAR SAHU: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Union Government have formulated any scheme for cleaning the major rivers of northern India;

(b) if so, whether the Government have formulated any action plan to protect Narmada and Betwa rivers from pollution;

(c) if so, the details thereof; and

(d) whether the Union Government are formulating

any action plan in collaboration with foreign agencies to protect the major rivers of Madhya Pradesh from pollution?

THE MINISTER OF STATE IN THE MINISTRY OF EN-VIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) to (c) Yes, Sir. A National River Conservation Plan which includes the Ganga Action Plan Phase-II has been approved at an estimated cost of Rs. 2053.26 crore. This Plan covers pollution abatement works on 22 major rivers in the country including Narmada and Betwa in Madhya Pradesh. The towns covered and the approved cost of pollution abatement works of Narmada and Betwa rivers are as under:

River(s)	Towns cover	ed	d Approved cost (in Rs. crore)		
Betwa	Mandideep				
	Bhopal		9.22		
	Vidisha				
Narmada	Jabalpur		14.57		
	-	Total:	23.79		

(d) No, Sir.

## **Targets for Tree Plantation**

3718. SHRI CHINMAYANAND SWAMI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the details of targets fixed for tree plantation in the various States of the country during the Ninth Five Year Plan;

(b) the details of the targets fixed during the Eighth Five year Plan;

(c) whether these targets were achieved during this Plan period; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EN-VIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) to (d) Targets for Afforestation and Tree Planting under the 20-Point Programme are fixed on annual basis for each of the States/Union Territories. The targets and achievements, state-wise, ior the 8th Plan period and for 1997-98 are given in the Statement. The targets for 1998-99 are also shown in the enclosed statement. The shortfall in the achievements was largely because of inadequacy of funds.

## Statement

# Targets/Achievements for afforestation activities under 20 point programme during 8th Plan and Ninth Plan (1997-98 & 1998-99)

Area in Hectares Seedling in Lakhs

		Eighth Plan			Ninth Plan:		1997-98		1998-99		
SI.	Name of State/UT	Targets		Achievements		Targets		Achievements		Targets	
No.		Seedling	Area	Seedlings	Area	Seedlings	Area .	Seedling	Area	Seedling	Area
		Distribu-	(Public	Distribu-	(Public	Distribu-	(Public	Distribu-	(Public	Distribu-	(Public
		tion (For	lands	tion (For	lands	tion (for	lands	tion (For	lands	tion (For	lands
		planting	including	planting	including	planting	including	g planting	including	planting	including
		on pvt.	forest	on pvt.	forest	on pvt.	forest	on pvt.	forest	on pvt.	forest
		lands)	lands)	lands)	lands)	lands)	lands)	lands)	lands)	lands)	lands)
1	2	3	4	5	6	7	8	9	10	11	12
1.	Ahdhra Pradesh	7000.00	263450	5300.21	317074.00	1100.00	50000	2027.29	135185.00	1100.00	55000
2.	Arunachal pradesh	29.00	41510	30.33	38732.00	7.00	10000	16.00	6317.00	7.00	10000
З.	Assam	132.50	132500	129.79	92586.30	25.00	27000	25.00	3642.00	25.00	27000
4.	Bihar	3425.00	243000	642.12	86145.39	500.00	40000	110.33	14222.00	500.00	40000
5.	Goa	158.50	9090	130.27	7906.00	30.00	1800	13.74	1123.30	30.00	1800
6.	Gujarat	9058.00	31 <b>699</b> 7	9297.79	365036.39	1900.00	65000	1919.04	62866.00	1900.00	70000
7.	Haryana	1300.00	163250	712.63	156752.00	200.00	32000	33.57	17931.00	200.00	32000
8.	Himachal Pradesh	227.00	156700	232.99	15 <b>7654</b> .00	20.00	30000	30.38	28000.00	20.00	30000
9.	Jammu & Kashmir	300.00	108000	284.56	<b>9904</b> 9.37	60.00	24000	60.00	22125.00	60.00	24000
10.	Karnataka	2350.00	246800	1754.94	267710.33	400.00	65000,	256.35	52423.05	400.00	68000